

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

4.C.P. (IB)2673(MB)/2019

CORAM : SHRI V.P. SINGH, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **22.08.2019**

NAME OF THE PARTIES: Pacific Blue Cargo Pvt. Ltd.

**v/s.**

National Plastic Industries Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

By the order of this bench, the case is adjourned to 26.09.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

V.P. SINGH  
Member (Judicial)